

**GOVERNMENT OF INDIA**

**MINISTRY OF COAL**

**RAJYA SABHA**

**QUESTION NO 30.11.2009**

**ANSWERED ON**

**PRODUCTION OF MAHANADI COALFIELDS LTD.**

1057

SHRI RUDRA NARAYAN PANY

Will the Minister of COAL be pleased to state :-

- (a) the annual production of 'Mahanadi Coalfields Ltd.' (MCL);
- (b) whether the accounts of production during each quarter is maintained properly; is so, the details thereof during last five years;
- (c) whether MCL is taking any measures to enhance production and the scheme available with the company for distribution;
- (d) the steps taken by MCL so far to deal with the problems of environmental safety and displacement; and
- (e) the special programmes launched by the company for the benefits of its employees and especially the contractual labourers?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a) & (b): The quarter-wise Annual Production for last five years is given as under :

(Fig. In '000' Te)

Year	1st Qtr.	2nd Qtr.	3rd Qtr.	4th Qtr.	Annual
(Apr-Jun) Sept.)	(Jul-Dec.)	(Oct-Mar)	(Dec-Mar)	(Apr-	
2004-05	15566.887	14974.76	17332.80	18205.74	66080.20
7	3	9	6		
2005-06	16270.876	15911.47	18527.13	18894.53	69604.02
4	5	5	0		
2006-07	18904.181	18839.10	19582.66	22675.05	80001.00
0	7	5	3		
2007-08	18478.810	17466.95	24579.86	27485.94	88011.57
7	0	3	0		
2008-09	19523.026	17606.44	26298.58	32908.24	96336.29
0	4	9	9		

(c) In accordance with the Annual Plans/Annual Action Plans of the company, the coal production is enhanced by opening new mines and expanding the present ones to the extent possible. As far as distribution of coal is concerned, it is done as per the New Coal Distribution Policy, 2007.

(d) (1) The steps taken by MCL to deal with the problems of environmental safety are as follows: -

i) MCL is conducting regular routine monitoring of Air, Water (Drinking and effluent) and Noise pollution every fortnight in and around mining areas.

ii) Massive tree plantation has been done in MCL.

iii) Water sprinkling is done through water tankers and fixed sprinklers on haul road, CHPs loading points and Railways sidings.

iv) There is emphasis on increasing Coal production by Surface Miner Technology which eliminates Drilling, Blasting and Crushing of Coal.

v) For control of water pollution sedimentation tank/ponds for settlement of suspended solids in mine discharge water, Oil and grease traps (OGT) for workshop effluent and Sewage treatment plant (STP) for domestic effluent are provided in the projects of MCL.

(2) The steps taken by MCL to deal with the problems of displacement are as follows:

- i) MCL has provided a total of 8,892 employments to displaced persons till October, 2009 according to R & R Policy, Govt. of Orissa.
- ii) In addition to employment to the displaced persons, MCL has developed 11 resettlement sites where 2,695 plots are available for resettlement of project affected families.

(e) (1) MCL has launched the following special programme for the benefits of its Employees

- i) Planned township with all civic amenities like Electricity, piped drinking water, sanitary services, schools, dispensary and markets have been provided to its employees. Housing satisfaction is 80%.
- ii) Two Central Hospitals, one at Talchar with 250 indoor beds and one at Ib Valley with 150 indoor beds equipped with modern medical equipments have been provided.
- iii) Maximum limit of Gratuity payable to retiring employees has been increased from Rs. 3.5 lakh to Rs. 10.00 lakh w.e.f. 01.07.2009.
- iv) From Academic session 2009-10 onwards the dependents of wage board employees (NEE) who secure admission in Engineering in such colleges viz.IITs/NITs/ISM etc. and in Govt. Medical Colleges, the cost of education shall be met to the extent of tuition fee and hostel charges of the Colleges/Institutions.
- v) Performance Linked Reward (PLR) of Rs.10,000/- is given to Non-executive employees on pro rata attendance every year.
- vi) Under LIC Group Insurance Scheme taken by MCL an employee dying before retirement shall be entitled for full Gratuity till retirement.

2) MCL has launched following special programmes for the benefits of contractual Workers:-

- i) All contractors have been persuaded to make payment of their workers through Bank to ensure more transparency.
- ii) All Contractual workers who are mostly from neighbouring peripheral villages have been extended Out-door medical facility at Company's hospitals/Dispensaries free of charge.
- iii) For workers of transport contractors, special provisions has been made for payment of additional 36% (for Drivers) 25.7%(for Supervisors) and 25.2% (for Helpers) over and above the minimum wages fixed by the Government.